GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3441 ANSWERED ON:20.03.2001 STATUS OF SCHEDULED TRIBE TO LABANA CASTE SURESH CHANDEL

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government of Himachal Pradesh has requested the Union Governmentto give the status of Scheduled tribe to the two lakh nomad people of Labana cast; and
- (b) if so, the action taken by the Union Government thereon so far?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) & (b) The Government of Himachal Pradesh vide its letter dated 26.3.1981 informed the Central Government that Labana community need not be included in the list of Scheduled Tribes. However, the State Government changed its stand vide its letterdated 24.5.1994 and recommended that Labana community may be declared as Scheduled Tribe. A report detailing therein additional information for determining tribal characteristics of Labana community has been called for from the Govt. of Himachal Pradesh.